

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.52 of 2014

Dated: 26th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

IN THE MATTER OF:-

**GAIL India Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr.Adv.
Ms. Iti Agarwal
Ms. Chitra Sharma**

**Counsel for the Respondent(s): Ms. Sumiti Yadava &
Ms. Meghna Chandra for R-2
Ms. Sonali Malhotra for PNGRB**

ORDER

As requested by the Learned Counsel for the Respondent, post the matter
on **03.09.2014 at 2.30.p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vg